

C.A.No. 357-358 OF 1999

ITEM No.103

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 357-358 of 1999

U.P. State Sugar Corpn. & Anr.

...Appellant(s)

vs.

M/s. Mahalchand M. Kothari & Ors.

...Respondent(s)

(with office report)

Date: 27/04/2004 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. Pradeep Misra, Adv.

For Respondent (s)Mr. Arvind Minocha, Adv.

No. 1Mr. R K Aggarwal, Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel appearing for the respondent prays for and is allowed four weeks' time to file a reply to the additional affidavit filed by the appellants. List thereafter.

(D.P. WALIA)
COURT MASTER

(JANKI BHATIA)
COURT MASTER